

D.A. 1288/2004

05.11.2004

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. Roli Srivastava, A.M.

Office have raised the objection as to maintainability of the D.A.. None appeared to press this D.A., accordingly D.A. is dismissed in default for non prosecution.

B

A.M.

RS

V.C.

pc/-